



# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 ജനുവരി 31 31st January 2017	നമ്പർ No.	5
		1192 മകരം 18 18th Makaram 1192		
		1938 മാഘം 11 11th Magha 1938		

## PART III Commissionerate of Land Revenue

### PALAKKAD DISTRICT

#### Alathoor Taluk

#### NOTICES

(1)

No. C1-12906/9/100/2016. 29th December 2016.

Notice is hereby given to all to whom it may concern that Kochamma w/o (L) Raghavanunni residing at Sree Resmi, Malmal Colony, Alathur, Alathur Village has filed an application to this office for the grant of a legal heirship certificate in respect of the legal heirs of late Raghavanunni deceased on 15-3-2016. It has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Raghavanunni

that it is proposed to issue of the said legal heirship certificate should be filed in person before the Tahsildar, Alathur within 30 days of date of publication of this notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

#### SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Kochamma	Wife	76
2	Rajeev, C. R.	Son	44
3	Rajendran, C. R.	„	41
4	Resmi, C. R.	Daughter	40

(2)

No. C1-12929/9/100/2016.

29th December 2016.

Notice is hereby given to all to whom it may concern that Saidmuhammed s/o Sainulabdheen residing at Nellikkal Kadu House, Manjaloor (P. O.), Thenkurussy II Village has filed an application to this office for the grant of a legal heirship certificate in respect of the legal heirs of (L) Rasheeda @ Ummila Umma deceased on 7-7-2014. It has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Rasheeda @ Ummila Umma that it is proposed to issue of the said legal heirship certificate should be filed in person before the Tahsildar, Alathur within 30 days of date of publication of this notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

## SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sainulabdheen	Husband	61
2	Rahmath	Daughter	36
3	Saidmuhammed	Son	35
4	Muhammadali	"	32
5	Abbas	"	28

(3)

No. C1-12831/9/100/2016.

29th December 2016.

Notice is hereby given to all to whom it may concern that Lalitha w/o (L) Chandran residing at Pathiyaraparambu House, Pallanchathanur (P.O.), Mathur-II Village has filed an application to this office for the grant of a legal heirship certificate in respect of the legal heirs of (L) Chandran deceased on 9-1-2016. It has been reported to this office that the persons named in the schedule below is the legal heirs of the said late Chandran that it is proposed to issue of the said legal heirship certificate should be filed in person before the Tahsildar, Alathur within 30 days of date of publication of this notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

## SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Lalitha	Wife	47
2	Sudarsanan	Son	22
3	Sneha	Daughter	16
4	Liji	"	13

(4)

No. C1-13185/9/100/2016.

29th December 2016.

Notice is hereby given to all to whom it may concern that Sathi, C. K. w/o (L) Rajesh residing at Pannikulambu House, Chulanur (P. O.), Peringottukurussi, Peringottukurussi II Village has filed an application to this office for the grant of a legal heirship certificate in respect of the legal heirs of late Rajesh deceased on 2-9-2016. It has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Rajesh that it is proposed to issue of the said legal heirship certificate should be filed in person before the Tahsildar, Alathur within 30 days of date of publication of this notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

## SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sathi, C. K.	Wife	29
2	Abhijith	Son	6
3	Devaki	Mother	50

(5)

No. C1-12945/9/100/2016.

29th December 2016.

Notice is hereby given to all to whom it may concern that K. N. Raghavan s/o Narayanan, residing at Kankampura House, Paruthipully (P.O.), Peringottukurussy I Village has filed an application to this office for the grant of a legal heirship certificate in respect of the legal heirs of late K. R. Sajeesh deceased on 22-9-2016. It has been reported to this office that the persons named in the schedule below are the legal heirs of the said late K. R. Sajeesh that it is proposed to issue of the said legal heirship certificate should be filed in person before the Tahsildar, Alathur within 30 days of date of publication of this notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

## SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Praseetha	Wife	26
2	Sreyas	Son	2
3	Sowbhagyavathy	Mother	56

(6)

No. C1-13127/9/100/2016.

29th December 2016.

Notice is hereby given to all to whom it may concern that Shaji, K. s/o (L) Karunakaran residing at Vadakke Veedu, Anavalavu, Padur, Kavassery II Village has filed an application to this office for the grant of a legal heirship certificate in respect of the legal heirs of late Karunakaran deceased on 5-11-2016. It has been

reported to this office that the persons named in the schedule below are the legal heirs of the said late Karunakaran that it is proposed to issue of the said legal heirship certificate should be filed in person before the Tahsildar, Alathur within 30 days of the date of publication of this notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Smitha, K.	Daughter	43
2	Smija, K.	„	42
3	Shaji, K.	Son	40

(7)

No. C1-13125/9/100/2016. 29th December 2016.

Notice is hereby given to all to whom it may concern that Mani s/o Velan residing at Vallikkad House, Kazhani, Kavassery P. O., Kavassery II Village has filed an application to this office for the grant of a legal heirship certificate in respect of the legal heir of late Manu, M. deceased on 3-12-2016. It has been reported to this office that the person named in the schedule below is the legal heirs of the said late Manu, M. that it is proposed to issue of the said legal heirship certificate should be filed in person before the Tahsildar, Alathur within 30 days of date of publication of this notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

SCHEDULE

Name of the legal heir	Relationship with the deceased	Age
Vasanth Kumari	Mother	47

(8)

No. C1-9003/9/100/2016. 29th December 2016.

Notice is hereby given to all to whom it may concern that Jewelcy Thomas w/o (L) Sajan Philip residing at Elinjikkal House, Thennilapuram (P.O.), Kavassery II Village has filed an application to this office for the grant of a legal heirship certificate in respect of the legal heirs of late Sajan Philip deceased on 24-4-2013. It has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Sajan Philip that it is proposed to issue of the said legal heirship certificate should be filed in person before the Tahsildar, Alathur within 30 days of date of publication of this notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Jewelcy Thomas	Wife	35
2	Haron Sajan	Son	6

(9)

No. C1-13126/9/100/2016. 29th December 2016.

Notice is hereby given to all to whom it may concern that Jessy Davy w/o (L) Davy Jacob residing at Pulikkal House, Korenchira P. O., Valkulambu, Kizhakkencherry-I Village has filed an application to this office for the grant of a legal heirship certificate in respect of the legal heirs of late Davy Jacob @ Wilson deceased on 13-11-2016. It has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Davy Jacob @ Wilson that it is proposed to issue of the said legal heirship certificate should be filed in person before the Tahsildar, Alathur within 30 days of date of publication of this notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Jessy Davy	Wife	44
2	Alfred, P. D.	Son	22
3	Adams, P. D.	„	18

(10)

No. C1-9441/9/100/2015. 29th December 2016.

Notice is hereby given to all to whom it may concern that Neelu Nethiyar residing at Aanappara House, Kizhakkencherry P. O., Kizhakkencherry-I Village has filed an application to this office for the grant of a legal heirship certificate in respect of the legal heir of late Appukutta Menon deceased on 20-6-2015. It has been reported to this office that the person named in the schedule below is the legal heir of the said late Appukutta Menon that it is proposed to issue of the said legal heirship certificate should be filed in person before the Tahsildar, Alathur within 30 days of date of publication of this notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

SCHEDULE

Name of the legal heir	Relationship with the deceased	Age
Neelu Nethiyar	Sister	86

(11)

No. C1-12992/9/100/2016.

29th December 2016.

SCHEDULE

Notice is hereby given to all to whom it may concern that Sathyabhama w/o Appukutta Menon residing at Puthanidam, Kizhakkencherry P. O., Kizhakkencherry-I Village has filed an application to this office for the grant of a legal heirship certificate in respect of the legal heir of late Leelavathy Nethiyar deceased on 17-1-2001. It has been reported to this office that the person named in the schedule below is the legal heir of the said late Leelavathy Nethiyar that it is proposed to issue of the said legal heirship certificate should be filed in person before the Tahsildar, Alathur within 30 days of date of publication of this notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

<i>Name of the legal heir</i>	<i>Relationship with the deceased</i>	<i>Age</i>
Jayalakshmy	Daughter	47

Taluk Office,  
Alathoor.

(Sd.)  
Tahsildar.

SCHEDULE

<i>Name of the legal heir</i>	<i>Relationship with the deceased</i>	<i>Age</i>
Sathyabhama	Daughter	50

(12)

No. C1-12993/9/100/2016.

29th December 2016.

Notice is hereby given to all to whom it may concern that Shibi Jolly w/o (L) Jolly Mathew residing at Poomattathil House, Korenchira P. O., Kizhakkencherry-I Village has filed an application to this office for the grant of a legal heirship certificate in respect of the legal heirs of late Jolly Mathew deceased on 3-4-2016. It has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Jolly Mathew that it is proposed to issue of the said legal heirship certificate should be filed in person before the Tahsildar, Alathur within 30 days of date of publication of this notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Shibi Jolly	Wife	35
2	Basil Jolly	Son	16
3	Amil Jolly	Daughter	13

(13)

No. C1-13128/9/100/2016.

29th December 2016.

Notice is hereby given to all to whom it may concern that Jayalakshmy w/o Udaya Kumar residing at Kayaradi Colony, Kayaradi P. O., Chittur has filed an application to this office for the grant of a legal heirship certificate in respect of the legal heir of late V. Parukutty deceased on 17-2-2016. It has been reported to this office that the person named in the schedule below is the legal heir of the said late V. Parukutty that it is proposed to issue of the said legal heirship certificate should be filed in person before the Tahsildar, Alathur within 30 days of date of publication of this notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.